GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 615 TO BE ANSWERED ON 20th JULY, 2022

EXPORT OF ITeS

615. SHRI S. JAGATHRAKSHAKAN:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the government concurs with the view that exports of Information Technology-Enabled Services (ITeS) along with professional services such as consultancy, legal, medicine, accounting, etc. should become the mainstay of India's export strategy instead of manufacturing;
- (b) if so, the measures that are proposed to be taken by the Government in this regard; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

(a): The Merchandise and Services Exports of India for previous three years are as follows:

	2019-20	2020-21	2021-22
Merchandise Exports of India (in Billion USD) (Source: DGCIS)	313.36	291.81	421.89
Merchandise Export Share in India's Overall Exports (in %)	59.51	58.61	62.37
Services Export of India (in Billion USD) (Source: RBI)	213.19	206.09	254.53
Services Export Share in India's Overall Exports (in %)	40.49	41.39	37.63
Total Exports of India (in Billion USD)	526.55	497.90	676.42

Both Goods and Services Exports are among the key drivers of India's economic growth. The government will continue to promote both merchandise and services exports as part of its foreign trade policy.

- (b) & (c): In order to promote trade in merchandise and services including Information Technology-Enabled Services (ITeS) and professional services such as consultancy, legal, medicine, accounting, Government follows a multi-pronged strategy which includes pursuing meaningful, predictable and transparent market access for Indian goods and service exporters through multilateral, regional and bilateral trade agreements. Further, Government has taken the following key steps to promote exports of merchandise goods and services:
 - 1) Foreign Trade Policy (2015-20) has been extended upto 30-09-2022 to provide policy stability.
 - 2) Interest Equalization Scheme on pre and post shipment rupee export credit has also been extended upto 31-3-2024.
 - 3) A new Scheme, Remission of Duties and Taxes on Exported Products (RoDTEP), has been launched with effect from 01.01.2021.
 - 4) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase FTA utilization by exporters.
 - 5) A comprehensive "Agriculture Export Policy" to provide an impetus to agricultural exports related to agriculture, horticulture, animal husbandry, fisheries and food processing sectors, is under implementation.
 - 6) Promoting and diversifying services exports by pursuing specific action plans for the 12 Champion Services Sectors.
 - 7) Promoting districts as export hubs by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.
 - 8) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.
 - 9) Package announced in light of the covid pandemic to support domestic industry through various banking and financial sector relief measures, especially for MSMEs, which constitute a major share in exports.
